Written Answers

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Department to distribute all its material free, it was decided, as an experiment, to put some copies on sale at the New York World Fair. For this, 5,000 copies were made available to the Ministry of International Trade who found that, in practice, there was not really a market for such material. Only 150 albums were sold at the Fair.]

U. N. EMBARGO ON RHODESIA

*195. SHRI M. V. BHADRAM. SHRI P. K. KUMARAN :

Will the PRIME MINISTER be pleased to state: (a) whether it is a fact that the United Nation's trade embargo against the illegal regime in Rhodesia has been very ineffective;

(b) if so, what are the reasons Uiere-for; and

(c) whether the Government of India intend to take up this issue in the United Nations with a view to enforce more effective sanctions against the said regime in Rhodesia?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir,

(b) The principal leakage in the imposition of effective economic sanctions against Rhodesia has been the active support given to the illegal regime by South Africa and Portugal. These two countries have not only refused to co-operate with the U.N. in this matter but have openly assisted the illegal regime in Rhodesia to sustain its economy.

(c) The Rhodesian issue was recently discussed at the 22nd session of the General Assembly. India's representative stated that since selective mandatory sanctions had failed to achieve their objective, there is no alternative except for Britain now to use force to end the rebellion in Rhodesia. The General Assembly in a resolution passed on the 3rd November 1967, has also demanded that Britain should use force to bring an effective and speedy end to the rebellion since limited economic sanctions voted by the Security Council in December 1966, had failed.

ASIA FOUNDATION'S ASSISTANCE TO INDIA

♦196. SHRI BANKA BEHARY DAS: Will the PRIME MINISTER be pleased to state:

(a) the names of institutions which have received financial assistance from the Asia Foundation, the amount of assistance and the year for which this assistance was given;

(b) whether Government gave clearance for this assistance before the organisations received them;

(c) whether any organisation has refused to accept the grant or has returned the grant after the exposure that Asia Foundation were receiving money from the C.I.A.; and

(d) if so, which is that organisation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) A statement is being compiled and will be placed on the Table of the House.

(b) According to the arrangement with the Asia Foundation, prior clearance of Government is necessary before any assistance is offered. There have, however, been a few cases where the assistance was given before obtaining the formal approval of Government. Such lapses were brought to the attention of the Asia Foundation who expressed regret.

(c) Government have no such information.

(d) Does not arise.

FUNCTIONING OF THE INTERNATIONAL SUPERVISORY COMMISSION IN VIETNAM

*197. SHRI N. R. MUNISWAMY : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the International Supervisory Commission in Vietnam is faced with difficulties in its functioning effectively; if so, what are they; and

(b) whether India is in consultation with the other two members Canada and Poland as to its strengthening?